केंद्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029
Phone: 011-23353503; Fax-23753923

To

Date: 10.10.2025

Shri Ajay Vaish,
Deputy General Manager (Commercial),
THDC India Limited
Pragati Puram, Bypass Road,
Rishikesh- 249 201 (Uttarakhand)

Subject: **Request for time for furnishing additional information in Petition No. 551/MP/2025 -reg.**

Ref: Your request letter dated: 30.9.2025.

Sir,

With reference to your request letter dated 30.9.2025 on the above subject, I am directed to inform that your request for furnishing additional information as sought vide TV letter 16.9.2025 has been granted and the same is extended till **12.11.2025**.

2. The Respondents are permitted to file their replies by **28.11.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **8.12.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The matters shall be listed for hearing on **11.12.2025**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to: All Parties